

ITEM NO.1

COURT NO.11

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 24330/2011

(Arising out of impugned final judgment and order dated 28/02/2011
in ITA No. 2630/2010 passed by the High Court Of Bombay)

C.I.T MUMBAI

Petitioner(s)

VERSUS

M/S. SARKAR BUILDERS

Respondent(s)

WITH

SLP(C) No. 9132/2014
SLP(C) No. 10290/2014
SLP(C) No. 4652/2015
SLP(C) No. 4651/2015
SLP(C) No. 5769/2015
SLP(C) No. 7570/2015
SLP(C) No. 7575/2015
SLP(C) No. 7579/2015
SLP(C) No. 7578/2015
SLP(C) No. 8823/2015
SLP(C) No. 8390/2015
SLP(C) No. 8827/2015
SLP(C) No. 8828/2015
SLP(C) No. 8829/2015
SLP(C) No. 12063/2015
SLP(C) No. 9871/2014
SLP(C) No. 8825/2015

Date : 30/04/2015 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Petitioner(s) Mr. S.Gurukrishna Kumar, Sr. Adv.
Mr. Kavin Gulati, Sr. Adv.
Mr. T.M. Singh, Adv.
Ms. Rekha Pandey, Adv.
Mr. D.L. Chidanand, Adv.
Ms. Sadhana Sandhu, Adv.
Ms. Gargi Khanna, Adv.
Mrs. Anil Katiyar, Adv.
Mr. B. V. Balaram Das, Adv.

Mr. Rupesh Kumar, Adv.
Mr. Arijit Prasad, Adv.
Mr. Subhas Acharya, Adv.
Mr. Kaustugh Shukla, Adv.
Ms. Anita Sahni, Adv.
Mr. SWA Qadri, Adv.

For Respondent(s)

Mr. J.D.Mistry, Sr. Adv.
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Ms. Aparva Garg, Adv.

Ms. Kiran Suri, Sr. Adv.
Mr. S.J. Amith, Adv.
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Mr. Salil Kapoor, Adv.
Mr. Shubham Rastogi, Adv. for
Mr. Kamal Mohan Gupta, Adv.

Mr. Vinodh Kanna B., Adv.

Mr. S.U.K. Sagar, Adv.
Ms. Bina madhavan, Adv.
Ms. Praseena Elizabeth Joseph, Adv.
Ms. Akanksha Mehra, Adv.
Ms. Srividya K. Kaimal, Adv.
Mr. Shrinjan Khosla, Adv.
Ms. Swati Vellodi, Adv.
Mr. Laksh Puri, Adv. for
M/s. Lawyer S Knit & Co, Adv.

Mr. Prag Tripathi, Sr. Adv.
Mr. Rajat N., Adv.
Mr. Pradeep Kumar Bakshi, Adv.
Mr. Kushara Pandit, Adv.

Mr. Syed Shahid Hussain Rizvi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Hearing concluded.

Judgment reserved.

(SUMAN WADHWA)
AR-cum-PS

(SUMAN JAIN)
COURT MASTER

Note: Written submissions be filed within two days.

Books cited are as under:

1. Income Tax Act

2. 2008 (9) SCC 622

3. 2015 (1) SCC 1

4. 1982 (1) SCC 613

5. 2012 (4) SCC 653

6. 1980 (1) SCC 139